

GOVERNMENT OF INDIA
MINISTRY OF DEFENCE
DEPARTMENT OF DEFENCE
LOK SABHA

UNSTARRED QUESTION NO.5475
TO BE ANSWERED ON THE 28TH MARCH, 2018

CONFIDENTIALITY AGREEMENT

5475. SHRI MUTHAMSETTI SRINIVASA RAO (AVANTHI):

Will the Minister of DEFENCE please be pleased to state:

- (a) whether India and France have signed new confidentiality agreement replacing the 2008 pact, among 14 other pacts; and
- (b) if so, the details thereof and the reasons for foreclosing of sharing classified information on defence deals, including the Rafale fighter aircraft deal?

A N S W E R

MINISTER OF STATE (DR. SUBHASH BHAMRE)
IN THE MINISTRY OF DEFENCE

रक्षा राज्य मंत्री

(डा. सुभाष भामरे)

(a) & (b): An Agreement between India and France regarding the Exchange and Reciprocal Protection of Classified or Protected Information was signed on 10th March, 2018 during the State Visit of President of France to India. This agreement defines the common security regulations applicable to any exchange of classified and protected information between the two countries.
